

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 23572/2014

STATE OF UP AND ORS

Petitioner(s)

VERSUS

TUTIYA

Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 20/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner to take fresh steps
to effect service on the sole respondent. Notice thereafter
be accordingly issued.

List again on 15.5.2015.

(RACHNA GUPTA)
Registrar